

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4518
TO BE ANSWERED ON 08.01.2019**

CENTRAL ASSISTANCE TO SCSP

†4518. SHRI RAMESH BIDHURI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to increase the percentage of Special Central Assistance to formulate Economic Development Programme under the Scheduled Caste Sub-Plan;
- (b) the names of States in which the Government has proposed to establish special centres for the benefit of Differently Abled people; and
- (c) the details of the targeted beneficiaries under the Economic Upliftment and Achievements of the Government during the last three years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): The Special Central Assistance to Scheduled Caste Sub Plan is released to the State Governments/Union Territory Administrations based on the Budgetary Allocation. The Budget Estimates and expenditure under the scheme during the last three years are as follows:

(in Rs. Crore)

| Year | BE | Expenditure |
|----------|---------|-------------|
| 2016-17 | 800.00 | 797.92 |
| 2017-18 | 800.00 | 731.85 |
| 2018-19* | 1000.00 | 735.46 |

(*) Expenditure as on 31st December, 2018

(b): As per the extant guidelines of the Scheme, directions have been issued to all the concerned State Governments/Union Territory Administrations to utilize up to 5 per cent of the funds for economic development of the disabled persons.

(c): The total number of beneficiaries reported so far by the State Governments /Union Territory Administrations for the last three years is 17,07, 270.
